

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 15/(MAH)/2016
IA No. 113/2016

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.03.2017

NAME OF THE PARTIES: M/s. Urban Infrastructure Trustee Ltd. & Ors.
V/s.
M/s. Neelkanth Township & Construction P. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1. Ms	Ms. Chaitrika Patki i/b Vidhii Partners	Adv. for Respondent Nos. 1, 2, 7, 9, 10-16	
2.	Mr. Shyam Mehta Mr. Cyrus Ardeshir Mr. Sachin Kudalkar i/b. m/s. Madelcar & Co. for Petitioners.	Sr. Counsel Counsel Advocate	

Order

IA 113/2016 IN CP NO.15/241-242/ NCLT/MB/MAH/2016

At the request of the Respondent, list this matter for final hearing on 31-03-2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)